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Declaration of Assets and Liabilities

I, Mahend Singh son/daughter/wife of Late Jewan Lal Singh  
 aged 59 years, belonging to Bihar Vidhan Sabha, Patna  
 service and presently working as Bihar Vidhan Sabha, Patna  
 give her/his below the details of the assets (Immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants:

A. Details of movable assets  
 (Assets in joint name indicating the extent of joint ownership, will also have to be  
 given)

| Sr. No. | Description                                                                   | Self     | Spouse Name(s)                                                 | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|----------|----------------------------------------------------------------|------------------|------------------|-----------------------|
| (i)     | Cash                                                                          | 15,000   | 10,000                                                         | 8500             | 5000             |                       |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 1,10,000 | 80,000                                                         | NIL              | NIL              |                       |
| (iii)   | Bonds, Debentures and Shares in companies                                     |          |                                                                |                  |                  |                       |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc.         |          |                                                                |                  |                  |                       |
| (v)     | Motor Vehicles (details of make, etc.)                                        | Bicycle  |                                                                | Motor cycle      | Scorpy           |                       |
| (vi)    | Jewellery (give details of weight and value)                                  |          | 58 gram<br>gold - 3,00,000/-<br>1 kg 200 gm Silver<br>70,000/- |                  |                  |                       |
| (vii)   | Other assets, such as values of claims / Interests                            |          |                                                                |                  |                  |                       |

2040  
16/2/23

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                  | Self                                                          | Spouse Name(s) | Dependent-1 Name                                                  | Dependent-2 Name | Dependent-3 Etc. Name |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|----------------|-------------------------------------------------------------------|------------------|-----------------------|
| (I)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                           |                                                               |                | 70 फुट अमीर<br>31 मीटर मिश्रणी<br>गाम - गोरखपुर<br>पिन कोड 221005 |                  | श्रीमती (हस्ताक्षर)   |
| (II)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                       |                                                               |                |                                                                   |                  |                       |
| (III)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value |                                                               |                |                                                                   |                  |                       |
| (IV)    | Houses / Apartments etc.<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value             | 3/2 फ्लैट<br>9,00,000<br>15,000 Sq. ft<br>से 7 फुट 20<br>मीटर |                |                                                                   |                  |                       |
| (V)     | Others (such as interest in property)                                                                                                        |                                                               |                |                                                                   |                  |                       |

(2) I give herein below the details of my liabilities / overdrafts to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description                                                                             | Name of Public Financial Institution / Government Deptt. | Amount outstanding as on 31/03/2019 |
|---------|-----------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------------------|
| (a)     | (i) Loans from Banks                                                                    |                                                          |                                     |
|         | (ii) Loans from Financial Institutions                                                  |                                                          |                                     |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation |                                                          |                                     |
|         | (b) dues to departments dealing with supply of water                                    |                                                          |                                     |
|         | (c) dues to departments dealing with supply of electricity                              |                                                          |                                     |

Maha mand Singh

B. Details of immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description                                                                                                                                    | Self | Spouse Name(s) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Name |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------|------|----------------|------------------|------------------|------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                             |      |                |                  |                  |                  |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                         |      |                |                  |                  |                  |
| (iii)   | Buildings (Commercial and residential)<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value |      |                |                  |                  |                  |
| (iv)    | Flats/Apartments, etc.<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value                 |      |                |                  |                  |                  |
| (v)     | Others (such as interest in property)                                                                                                          |      |                |                  |                  |                  |

(2) I give herein below the details of my liabilities / overdrafts to public financial institutions and government dues.

(Note: Please give separate details for each item)

| Sr. No. | Description                                                   | Name of Public Financial Institution / Department (s) | Amount(s) Outstanding as on _____ |
|---------|---------------------------------------------------------------|-------------------------------------------------------|-----------------------------------|
| (a)     | Loans from Banks                                              |                                                       |                                   |
|         | Overdrafts from financial institutions                        |                                                       |                                   |
|         | Government dues:                                              |                                                       |                                   |
|         | (a) dues to departments dealing with government accommodation |                                                       |                                   |
|         | (b) dues to departments dealing with supply of water          |                                                       |                                   |
|         | (c) dues to departments dealing with supply of electricity    |                                                       |                                   |

|     |                                                                                                                                                     |          |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|----------|--|
|     | (d) dues to departments dealing with telephones                                                                                                     |          |  |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      |          |  |
|     | (f) Other dues, if any                                                                                                                              |          |  |
| (b) | (i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)) | 68,484/- |  |
|     | (ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)                                                             |          |  |
|     | (iii) Sales Tax (Only in case of proprietary business)                                                                                              |          |  |
|     | (iv) Property Tax                                                                                                                                   |          |  |

C. Personal Details

Service/PAN No. :-

PTS/BLA-1317

Gender :-

Male

Date of Birth :-

04/01/1964

Class/Group :-

B

Grade :-

ASSISTANT

(Full Name) e.g. B.S. Bihar Administrative Services

(B.S. Bihar Secretariat Services etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: .....

Signature

Name of Employee:

Designation:

Department:

Maharaj Singh

Maharaj Singh

Assistant

Bihar Vidhan Sabha  
Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.